NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 10.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 228/16	TP 86/17	For compliance of office objections raised by registry	433(e) / 433(f)	Pacific Inc. Vs Naxr Logistics Pvt. Ltd. & Others

SL.	NAME (IN CAPITAL)	,	SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	

ORDER

Counsel for petitioner is present. He again requested time for compliance. This matter is transferred from Hon'ble High Court. List it on 22/11/2017 finally and no adjournment will be given.

Member (T)

Member (J)